

Crash Schemes for Employment

8916. SHRI K. MALLANNA:
SHRI ARJUN SETHI;

Will the Minister of PLANNING be pleased to state:

(a) the amount spent on crash schemes for employment during the years 1972-73, 1973-74 and 1974-75; and

(b) the State-wise breakup of the expenditure incurred; and

(c) the number of jobs created in each State under the Crash Schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA):

(a) The amount spent on various Crash Schemes during 1972-73, 1973-74 and 1974-75 is given in Annexure I laid on the Table of the House. [Placed in Library. See No. LT-9660/75.]

(b) and (c). The State-wise breakup of expenditure incurred and employment generated under various Crash Schemes during 1972-73, 1973-74 and 1974-75 is given in Annexure II-VII, laid on the Table of the House. [Placed in Library. See No. LT-9660/75.]

Price of Truck Chassis

8917. SHRI C. K. CHANDRAPPAN:
Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the price of 166" wheel base truck chassis of Tata and other makes manufactured in India as on 1st January, 1974 and 1st January, 1975;

(b) whether the prices show an abnormal upward trend during the last one year; and

(c) if so, the reasons behind this heavy escalation and whether Government's approval was obtained before effecting the increase in prices?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) 166" wheel base truck chassis are manufactured by only one manufacturer, namely, M/s. Tata Engineering and Locomotive Co. Ltd. The net dealer price of this chassis exclusive of excise duty has been as under:—

As on 1st January, 1974 Rs. 57,323/-

As on 1st January, 1975 Rs. 72,429/-

(b) and (c). The manufacturers have been given freedom to regulate the prices of their vehicles within pricing norms prescribed by Government. They have to submit cost sheets to establish that they have in fact conformed to the norms fixed by Government in this behalf.

Persons arrested in Tirap District of Arunachal Pradesh on charges of links with Foreign Intelligence Agencies

8918. SHRI BHAGATRAM
MANHAR:

SHRI K. MALLANNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether four persons were arrested in the Tirap district of Arunachal Pradesh on charges of alleged links with foreign intelligence agencies;

(b) whether the arrested persons had a close liaison with Mizo hostiles if so, the facts thereof; and

(c) the steps taken to curb the anti-social and anti-national elements in this region?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). According to information received from the Arunachal Pradesh Administration, three persons were arrested in Tirap District of Arunachal Pradesh as they were suspected to be indulging in activities prejudicial to the State. They were released sub-